GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN- STARRED QUESTION NO: 1852 TO BE ANSWERED ON 12.02.2021

PRADHAN MANTRI MAHILA SHAKTI KENDRA SCHEME

1852. SHRI GAJANAN KIRTIKAR: SHRI SELVAM G: SHRI C.N. ANNADURAI: SHRI DHANUSH M. KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing Pradhan Mantri Mahila Shakti Kendra Scheme through the State Government/UT administration on cost sharing basis and if so the details thereof;
- (b) the challenges faced by the Government while implementing the scheme;
- (c) whether the Government has assessed the scheme and if so, the outcome of the assessment and the corrective steps being taken to overcome the shortcomings;
- (d) the number of States which are contributing their share of funds for the implementation of the scheme and the steps taken by the Government to urge the States to contribute their respective share of funds;
- (e) whether State Governments have sent proposals for setting up of more centres in their Districts under the scheme; and
- (f) if so, the details of the proposals received and approved along with the funds released during the last three years and the current year, State/UT- wise including Maharashtra and Tamil Nadu?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d). Government of India approved implementation of Mahila Shakti Kendra Scheme on 22nd November, 2017. The scheme envisages community engagement through college student volunteers in aspirational districts, as well as setting up of District Level Centres for Women (DLCWs) and State Resource Centres for Women (SRCWs) to support the implementation of women centric schemes/programs and to function as Project Management Units for Beti Bachao Beti Padhao Scheme.

The Scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and State except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.

The challenges faced while implementing the scheme include non-availability of college faculty members/colleges in certain Blocks in aspirational districts, and difficulties in engaging student volunteers. Task Forces are set up at national/state/district levels for monitoring/oversight and course correction. Video conferences/meetings/visits have also been undertaken to review the implementation of the scheme.

State Governments have been requested on different occasions to expedite approvals and release of State share of funds.

(e) & (f) Under Mahila Shakti Kendra Scheme, District Level Centres for women are approved for all districts as per Census of India, 2011. Funds have been released for implementing Mahila Shakti Kendra Scheme as per approved scheme guidelines. Details of funds released State/UT-wise including Maharashtra and Tamil Nadu are Annexed.

Funds (central share) released under Mahila Shakti Kendra Scheme Amt in Rs. Lakh					
1	Andaman & Nicobar	10.9	0	20.58	41.04
2	Andhra Pradesh	7.39	277.2	21.13	0
3	Arunachal Pradesh	0	151.35	334.38	0
4	Assam	980	0	88.30	473.79
5	Bihar	1022.2	25.83	48.62	0
6	Chandigarh	10.9	33.44	14.03	26.58
7	Chhattisgarh	863.19	7.28	35.41	7.95
8 -	Dadra & Nagar Haveli	10.9	0	10.48	51.67
	Daman & Diu	10.9	6.15	19.90	
9	Delhi (UT)	0	0	0	0
10	Goa	0	0	11.42	0
11	Gujarat	49.1	214.64	98.14	0
12	Haryana	0	6.91	94.57	13.39
13	Himachal Pradesh	0	137.45	52.94	36.29
14	Jammu and Kashmir	00 F	044 74	04.44	0 40.34
15	Ladakh	22.5	241.71	34.44	
16	Jharkhand	1776.36	0	29.71	0
17	Karnataka	10.8	169.83	122.43	244.13
18	Kerala	0	74.26	34.32	0
19	Lakshadweep	10.9	0	4.83	18.9
20	Madhya Pradesh	0	479.02	31.46	0
21	Maharashtra	0	144.63	22.88	0
22	Manipur	137.34	33.21	4.29	0
23	Meghalaya	61.31	158.85	25.74	0
24	Mizoram	117.82	166.77	140.11	86.01
25	Nagaland	95.13	221.57	103.80	271.76
26	Odisha	0	737.95	37.18	0
27	Puducherry	54.06	9.18	14.30	0
28	Punjab	0	87.50	7.30	7.56
29	Rajasthan	74.9	278.24	40.65	9.38
30	Sikkim	0	99.85	4.29	0
31	Tamil Nadu	36.18	227.86	105.81	11.67
32	Telangana	13.2	288.62	11.26	10.51
33	Tripura	19.9	125.50	0	0
34	Uttar Pradesh	0	362.13	17.16	11.67
35	Uttarakhand	18.89	226.14	295.66	0
36	West Bengal	24.37	453.62	31.46	0
	Grant Total	5439.14	5446.69	1968.98	1362.64